

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): If you like, I shall certainly answer.

U.S. Jet Bombers for Pakistan

- *3. { ⁺
 Shri Ram Krishan Gupta:
 Shri A. M. Tariq:
 Shrimati Masda Ahmed:
 Shri Narayanankutty Menon:
 Shri Pannoose:
 Shri Hem Raj:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that USA has provided Pakistan with a large number of jet-fighter-bombers and light Jet-bombers under the Mutual Security Programme,

(b) whether the Government of India have brought to the notice of the US authorities that their supply of military equipment and aircrafts to Pakistan has produced strong adverse reactions in this country,

(c) if so, whether any reply has been received from the US Government, and

(d) the nature of the reply received?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The United States Defence Department has announced that the USA is providing Pakistan with a moderate number of jet fighter bombers and light jet bombers under the Mutual Security Programme

(b) Yes, Sir

(c) and (d) The general line of reply of the US authorities has been that military assistance under the Mutual Security Act, 1954, as amended, limits the use of the military aid solely for the purpose of internal security and legitimate self-defence of the receiving country

U.S. Military Aid to Pakistan

- +
 *45. { Shri D. C. Sharma:
 Shri Shree Narayan Das:
 Shri Radha Raman:
 Shri Harish Chandra Mathur:
 Shri Kalika Singh:
 Shri Nath Pai:

Will the Prime Minister be pleased to state:

(a) whether the Government of India have studied the report of a Presidential Committee of USA which was asked to find out if the Pakistan Army was being built up with United States assistance against the Soviet Union or India, and which found that 'certainly some part of Pakistan's fears had to do with India', and

(b) if so, the reactions of Government thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The Presidential Committee in question was appointed to study US Military Aid programmes. The two Interim Reports which this Committee have issued deal with general policies and do not refer to Pakistan specifically by name

According to Press reports, in the course of his testimony before the U.S. House of Representatives, the Chairman of this Committee, Mr William H Draper stated on July 23, 1959, that Senator Fulbright, Chairman of the US Senate Foreign Relations Committee had asked the Draper Committee to ascertain whether or not the Pakistan army was being built up with US assistance against the Soviets or against India, and that, after a visit to Pakistan early this year, the Draper Committee had found that "certainly some parts of Pakistan's fears had to do with India"

(b) Government have stated on a number of occasions that this obsession on the part of Pakistan about a military threat from India is entirely baseless

The strong adverse reaction among the people of India to U.S. Military aid to Pakistan has been made clear on numerous occasions to the U.S. authorities.

Shri Ram Krishan Gupta: May I know whether any categorical assurance has been given in the reply received, that this military equipment will not be used against India in any case?

Shri Jawaharlal Nehru: Various statements have been made on behalf of the United States Government more or less to that effect. It is rather difficult to say categorically what they amount to, but as just now stated in answer to another question, in fact, it has been used against India.

Shri Hem Barua: In answer to this question, the Deputy Minister said that the United States has informed Pakistan that so far as the use of the United States military aid is concerned, it is limited to certain occasions. May I know whether in using the United States fighter for shooting down our Canberra they fulfilled these conditions or not? Whether that has been found out from the United States Government by our Government by now is the question.

Shri Jawaharlal Nehru: Obviously, Sir, that can fulfil no condition at all. It is without condition.

Shri Hem Barua: My question is whether it has been ascertained from the United States Government or not. This is our opinion, namely, that it does not fulfil any condition whatsoever and thus was misused, when it was used against us in shooting down the Canberra. I want to know whether it has been brought to the notice of the United States Government and whether they have replied to our question.

Shri Jawaharlal Nehru: Yes, Sir. It has been brought to the notice of the United States Government more than once and with considerable clarity, if I may say so.

Mr. Speaker: Shri Nath Pal.

Shri Hem Barua: May I know what they have said about this? The question is whether they have said that the United States' bomber was used in shooting down our Canberra.

Mr. Speaker: I have called Shri Nath Pal.

Shri Nath Pal: I am referring to Question No. 45 since you have been pleased to admit that question also to be answered with Question No. 3. In the testimony led before the Senate Investigation Committee, the leading military authorities in the United States stated that Pakistan's present military and defence build-up is far in excess of her legitimate military requirements. In the light of this and of the fact that they have been supplying Pakistan with military equipment, are we taking adequate steps to see that our defence is adequate too?

Shri Jawaharlal Nehru: It is a question of our defence being adequate or not. Naturally, Government is interested in keeping the defence adequate and to take steps to that end.

Shri Hariish Chandra Mathur: May I know if, after this evidence before the Committee there, the Government of India have further pursued this matter and, if so, to what effect?

Shri Jawaharlal Nehru: It is a matter for the Committee of Congress there. How we can pursue it in that Committee or in Congress, I do not know. But the general question is always there for us to take up.

Shri Kasliwal: As some hon. Members said there were some debates in the United States Congress about military aid to Pakistan and it appears also from press reports that the President of Pakistan had protested against the limitation of military aid to Pakistan. May I know whether Government have any information as to what is the reaction of the United States Government to the protest of the Pakistan President to this?

Shri Jawaharlal Nehru: I cannot answer a hypothetical question,—of what private reactions there may be.

Shri Narayanankatty Memon: In view of the statement made by the United States Ambassador that military supplies given to Pakistan would not be used against India, may I know whether a formal protest has been made to the United States Ambassador regarding the shooting down of the Canberra bomber by the aircraft and ammunition supplied to the Pakistan Government by the U.S.A.?

Shri Jawaharlal Nehru: I have just stated that this was done.

Shrimati Masida Ahmed: Is it not a fact that Pakistan is also being supplied by the United States with 400 military amphibious trucks and if so, may I know whether any clarification was obtained from the U.S. Government as to how these amphibious trucks are going to be utilised by the Pak army, as there is no waterways between Pakistan and Soviet Russia or between China and Pakistan?

Shri Jawaharlal Nehru: We have received reports about these amphibious vehicles. At one time these reports were denied by the United States authorities. But at the same time, from some other sources, it does appear that some amphibious vehicles have been received. As to for what purpose they are received, it is not normally likely that these amphibians are going to climb the Himalayas, either to the east or to the west.

Indians in Ceylon

+

4. { **Shri Shree Narayan Das:**
Shri Radha Raman:
Shri Raghnath Singh:
Shri Bishwanath Roy:
Shri N. R. Muzlamy:
Shri Aswar:
Shri Subbiah Ambalam:

Will the Prime Minister be pleased to state:

(a) the outcome of the negotiations and discussions between the Govern-

ments of Ceylon and India on the problem of persons of Indian origin residing in Ceylon;

(b) whether talks in this connection have been finalised or are still continuing; and

(c) the nature of specific proposals discussed in this regard?

The Deputy Minister of External Affairs (Shrimati Lakshmi Memon): (a) No formal discussions have been held with the Ceylon Government in the recent past on the problem of persons of Indian origin in Ceylon.

(b) and (c). In view of what has just been stated, these questions do not arise.

Shri Shree Narayan Das: May I know whether there is any likelihood of such negotiations being started in the near future?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): No, Sir, not in the near future. There is always a likelihood of their taking place, but there is no immediate date or proposal for that.

Shri Shree Narayan Das: May I know whether there has been any deterioration in regard to the political rights of such persons living in Ceylon at present?

Shri Jawaharlal Nehru: I do not quite understand the question. There are some people whom we do not consider our nationals and who we think are or should be Ceylon nationals. The Ceylon Government has not agreed to that. I do not know what the hon. Member means by political rights. They are in Ceylon and most of them are not in the electoral roll. They are not Indian nationals.

Shri Shree Narayan Das: There was some representation that they were enjoying certain political rights and something has happened by which some of those rights are going to be taken away. Is it a fact?